

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5053
ANSWERED ON:07.05.2012
NH PROJECTS
Dharmshi Shri Babar Gajanan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is getting a good premium from the developers in the financially viable National Highway (NH) projects being implemented under Public Private-Partnership (PPP) mode;
- (b) if so, the details of premium earned by the Government during the last three years and the current year;
- (c) the details of the highway projects constructed from the premium amount, State-wise; and
- (d) the names of the non-financial lucrative NHs identified in Maharashtra for development during the Twelfth Five Year Plan?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT and HIGHWAYS (SHRI JITIN PRASADA)

- (a) to (c) Due to highly competitive bidding and adoption of e-tendering to ensure transparency and fair competition, the bidders/developers quote premium on the financially viable National Highway (NH) projects being implemented under Public-Private Partnership (PPP) mode. The premium received during 2009-10 to 2012-13 (upto April 2012) is placed at Annexure. The premium received becomes part of the overall resource pool of the National Highways Authority of India (NHAI), which is used for various commitments of NHAI. There is no practice of earmarking the premium received for specific National Highway projects to be constructed by the NHAI.
- (d) No such NH Section has been identified as "non-financial lucrative" stretch in the State of Maharashtra.